(b) Development Fund (Passenger Amenities).

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO OUESTIONS

PASHABHAI PATEL IMPLEMENTS

*331. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to refer to his replies given to Starred Question No. 217 in the House on the 7th September 1954 and state the amount of loss incurred by Government in their deal with Messrs. Pashabhai Patel and Company, Bombay?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): It is not possible at present to give an indication of the loss which Government may ultimately have to bear on account of the transaction. It is proposed to dispose of as many modified implements as possible by sale to State Governments, Development Projects, etc., and only after these sales are completed will it be possible to find out the loss to Government.

TUBE-WELL DRILLING MACHINES

*366. MOULANA M. FARUQI: Will the Minister for FOOD AND AGRICULTURE be pleased to state the number of tube-well drilling machines owned by Government?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI A. P. JAIN): Seven.

REPRESENTATIONS FROM THE NATIONAL FEDERATION OF INDIAN RAILWAYMEN

*367. SHRI V. K. DHAGE: Will the Minister for RAILWAYS be pleased to state:

(a) whether Government have received any representations from the National Federation of Indian Railwaymen for increase in the pay and allowances of railwaymen; and (b) what steps Government propose to take in the matter?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) No such general representation has been received.

(b) Does not arise.

SCHEME FOR HEALTH INSURANCE OF DOCK WORKERS

*372. MOULANA M. FARUQI: Will the Minister for LABOUR be pleased to state:

(a) whethei Government have extended any scheme for the health insurance of dock workers;

(b) if so, whether the premium is paid by Government or it if! deducted from their wages; and

(c) if the premium is paid by Gov-, ernment, the amount spent by Government in this connection in 1953-54 and 1954-55?

THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI): (a) No, Sir.

(b) and (c). Do not arise.

टाटा लोकोमोटिव कारखाना, जमशेदपुर के मजदूर

* ३९९. श्री किशोरी रामः क्या श्रम मंत्री यह बताने की कृया करेंगे कि विहार में जमशेदपुर स्थित टाटा लोकोमोटिव कारखाना में कितने मजदूर काम करते हैं और उन में कितने मजदूर स्थाई हैं तथा कितने अस्थाई?

t [Labour in the Tata Locomotive Works, Jamshedpur

*381. SHRI KISHORI RAM: Will the Minister for LABOUR be pleased to state the number of labourers working in the Tata Locomotive Works at Jamshedpur In Bihar and the number of permanent and temporary hands among them?]

अम मंत्री (श्री खंडूआई दुंसाई): टाटा लोको-मोटिव कारखाने में कूल ४६०१ मजदूर काम करते हैं, उन में २२६२ मजदूर स्थाई और ९२३६ अस्थार्ड हैं।

t[THE MINISTER FOR LABOUR (SHRI KHANDUBHAI DESAI): The total number of labourers working in the Tata Locomotive Works is 4,601 out of which 3,262 are permanent and 1,339 are temporary.]

t [LIGHTING ARRANGEMENTS AT RAILWAY

रंलवे स्टंशनॉ पर प्रकाश का प्रबन्ध

२२०. श्री कृष्णकान्त व्यासः क्या रंल मंत्री यह बताने की कृपा करेंगे कि:

(क) रंलवे के जिन स्टंशनों पर बिजली था गैंस की रोशनी का प्रबन्ध नहीं हैं. वहां रोशनी का क्या प्रबन्ध किया जाता है।

(स) रात को गाही के आने के कितने दूर पहिले प्लेटफार्म पर रोशनी की जाती हैं।

(ग) क्या सरकार का ध्यान इस बात की ओर गया हैं कि कई स्टेशनों पर सिर्फ टिकट घर आँर स्टेशन के बाहर किसी एक स्थान पर तो रोशनी का प्रबन्ध रहता हैं, जब कि सारा प्लेटफार्म अंधेत पडा रहता है :

(घ) यदि हां. तो क्या सरकार इस सम्बन्ध में कोई कार्यवाही करने का विचार रखती हैं?

STATIONS

220. SHRI KRISHNAKANT VYAS: Will the Minister for RAILWAYS be pleased to state:

(a) what lighting arrangements are made at those railway stations where there are no arrangements for electric or gas light;

to Questions (b) how long before the arrival of a train

the platform is lighted up;

(c) whether Government's attention has been drawn to the fact that at many railway stations, arrangements exist for lighting only the booking office and a certain place outside the station, while the entire platform remains darK; and

(d) if so, whether Government pro pose to take any action In this con nection?1

रंल तथा परिवहन उपमंत्री (श्री आंo बीo अलगैसन): (क) मिट्टी के तेल से जलने वाली वत्तियों का प्रबन्ध किया गया है।

(स) यह इस बात पर निर्भर हैं कि अमूक स्टेशन पर कितने लोग आते-आते हैं और बह कितना बड़ा हैं। लेकिन एंसा कोई स्टंशन नहीं हैं उहां गाही आने से कम से कम ९४ मिनट पहले बत्तियां न जला दी जाती हों।

(ग) और (घ). इस तरह की शिकायतों का कोई पता नहीं हैं। इस सम्बन्ध में ठीक बात की जानकारी की जा रही हैं और यदि आवश्यक समभा गया तो स्थिति और उस पर की जाने वाली कार्यवाही की सूचना सभा-पटल पर रख दी जाएगी।

ttTHE MINISTER DEPUTY FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Kerosene Oil lamps are provided

(b) It depends on the intensity of traffic and importance of the station. However, at no station it is less than a quarter of an hour before the arrival of each train.

(c) and (d). No such complaints are The actual position traceable. in regard to this is being ascertained and a statement showing the position and action if any proposed will be placed on the Table of the Sabha.]

tEnglish translation.